

(c) and (d) No specific reason for decision to wind up CAPART was given. The above development was discussed in the General Body of CAPART in its meeting held on 14th October, 2013 chaired by the Hon'ble Minister of Rural Development. It was decided that the issue of closure of CAPART needs to be reexamined. In the meantime, Tata Institute of Social Sciences also submitted its final report in November 2014 regarding restructuring of CAPART.

Keeping in view the above, a Cabinet Note for reconsideration of the earlier Cabinet decision of 3rd September, 2013 has been prepared. The same will be submitted to the Cabinet.

#### **Allocation of funds under PMGSY**

116. SHRI TIRUCHI SIVA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of funds allocated under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise, including Tamil Nadu, during the last five years; and

(b) the details and names of roads constructed under PMGSY during that period, State-wise?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The works under PMGSY are executed by State Governments through State Rural Roads Development Agencies (SRRDAs) at the State level and Programme Implementation Units (PIUs) at the district level.

Under PMGSY, the funds are allocated to various States on the basis of absorption capacity of the States, balance value of works in hand and unspent balance available with the States.

PMGSY is an ongoing programme and since inception of the programme upto March, 2016, out of 1,78,184 eligible habitations existing in the Core Network, the Ministry of Rural Development has cleared 1,46,757 habitations. Ministry has so far released ₹ 1, 36,029 crore to the State Governments. The States have reported that 1,16,310 habitations have been connected upto March, 2016 by constructing 4,72,695 km rural roads under PMGSY.

State-wise details of fund released, habitations connected and length of roads completed under PMGSY, including Tamil Nadu during the last five years are given in Statement.

**Statement**

*Details of fund released, habitations connected and length of road completed during the period 2011-12 to 2015-16 under PMGSY*

(₹ in crore)

Sl. No.	State	2011-12			2012-13			2013-14			2014-15			2015-16		
		Release	Habitations connected	Length completed (km)	Release	Habitations connected	Length completed (km)	Release	Habitations connected	Length completed (km)	Release	Habitations connected	Length completed (km)	Release	Habitations connected	Length completed (km)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Andhra Pradesh	607.48	119	932.14	0.00	32	400.35	5.00	0	191.58	33.0	394	595.135	379.2	104	849.73
2.	Arunachal Pradesh	214.27	40	419.21	455.18	24	393.67	8.00	16	489.04	345.9	1	546.58	375	31	512.67
3.	Assam	1682.84	444	2131.43	154.27	356	1456.16	240.49	257	957.96	316.1	284	869.806	347.822	179	477.63
4.	Bihar	3374.25	2447	7539.82	1326.58	2616	6341.63	850.83	1225	3163.86	1548.0	2158	3632	2781	2102	3730.08
5.	Chhattisgarh	801.51	291	1053.69	0.00	221	1024.08	0.00	896	1292.05	270.8	975	2648.144	498	521	1859.48
6.	Goa	0.00	0	0	0.00	0	0.00	0.00	0	0.00	0.0	0	0	0	0	0.00
7.	Gujarat	66.59	173	431.44	125.74	68	180.47	519.24	375	896.29	418.8	82	1892.16	474.1	34	1670.68
8.	Haryana	60.00	0	188.31	0.00	0	69.26	0.00	0	3.28	219.0	0	633.39	304.6975	0	318.99
9.	Himachal Pradesh	310.30	46	761.09	0.00	0	0.00	0.00	0	134.49	99.4	85	484.962	268.4	37	755.31
10.	Jammu and Kashmir	762.10	201	999.62	266.33	178	1411.10	523.24	143	891.79	416.6	108	934.66	488	53	488.11
11.	Jharkhand	860.74	459	1123.03	105.96	759	1236.74	21.86	362	1030.73	249.5	769	1750.32	865	749	1346.24

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
12.	Karnataka	0.00	0	1858.64	24.60	0	386.02	5.00	0	211.43	237.0	6	627.68	140.8	1	831 23
13.	Kerala	200.00	8	214.14	1.50	3	108.71	1.50	5	192.46	151.4	5	345.738	151	5	363.94
14.	Madhya Pradesh	1138.05	776	2926.66	242.88	645	2754.18	615.00	411	3006.27	708.0	1278	5180.92	1122	1087	4453.23
15.	Maharashtra	796.01	48	2592.46	0.00	58	649.54	0.00	0	448.88	212.5	33	499.97	553.3	71	892.13
16.	Manipur	177.53	63	374.61	186.14	52	424.48	4.03	67	533.12	100.0	32	300.01	299.8	33	543.82
17.	Meghalaya	38.00	6	44.67	50.00	9	22.77	0.00	14	23.68	62.6	11	44.59	150.7	22	193.29
18.	Mizoram	93.63	4	130.9	71.82	5	93.20	0.00	18	77.28	54.7	1	48.6	50.9	2	136.54
19.	Nagaland	11.00	6	24.89	194.88	0	93.50	0.00	0	293.20	59.0	0	215.3	4	0	129.00
20.	Odisha	1969.95	574	3167.06	87.25	435	2401.26	758.92	700	3063.22	1051.5	1287	3842.68	1382.7	1065	3779.98
21.	Punjab	164.61	0	71.76	169.66	1	325.54	117.68	6	730.38	310.2	31	737.46	221.1	0	545.00
22.	Rajasthan	667.76	20	450.78	151.90	607	2140.00	427.06	579	2290.31	425.7	1254	3233.33	559.9	798	2420.75
23.	Sikkim	80.00	24	74.98	193.62	25	48.44	1.97	19	99.36	94.6	13	120.92	68.6	48	344.50
24.	Tamil Nadu	160.00	9	814.1	77.72	0	42.39	343.48	0	747.94	239.7	14	1965.28	205	0	318.38
25.	Telangana										0.9	10830	36336.812	273.73	62	514.83
26.	Tripura	229.79	201	352.17	338.59	110	241.92	98.83	85	291.46	187.4	78	239.415	274.83	57	352.12
27.	Uttar Pradesh	213.77	55	522.53	10.00	0	269.78	511.93	0	1109.79	638.7	0	2000.34	1110.35	99	5032.15
28.	Uttarakhand	300.32	68	639.58	151.24	24	474.43	0.00	26	405.16	314.9	71	714.62	409.1998	91	1191.06
29.	West Bengal	828.90	455	1154.79	3.08	636	1171.67	306.17	1356	2741.38	1193.8	1860	2232.8821427.5807		407	2398.48
	TOTAL	15809.39	6537.00	30994.50	4388.91	6864.00	24161.29	5360.23	6560.00	25316.39	9959.58	21660.00	72673.70	15186.71	7658.00	36449.33